

HIGH COURT OF JHARKHAND, RANCHI

Notice for supply of miscellaneous articles & furnishing articles.

Dated : 25th September, 2018.

Sealed quotations are invited from the reputed firms/supplier bearing valid GST registration for supply of various miscellaneous & furnishing articles, which are shown as below:-

1. Microwave Oven
2. Iron
3. Bread Toaster
4. Bed Sheet (Double Bed)
5. Pillow Cover
6. Towel (Big Size)
7. Towel (Small Size)
8. Water Glass (Glass Make)
9. Non-stick Gas Sandwich Toaster

The quotation must be submitted before the office of the undersigned during 10:30A.M. to 5:00 P.M. on any working days latest by 03rd October, 2018.

Any further details may be obtained from the Stationery department during the aforesaid specified periods.

The Court reserve the right to cancel the notice inviting quotations at any stage.

Sd/-
Registrar General
High Court of Jharkhand,
Ranchi

Terms and Conditions:

1. Price quoted must be inclusive of all taxes.
2. No quotation will be entertained after due date.
3. Warranty/Guarantee period must be mentioned in quotation for Sl. No. 1,2,3 & 9.
4. Brochure must be enclosed with quotation for Sl. No. 1,2,3 &9.
5. For Sl.No. 4,5,6,7 & 8, sample must be enclosed.
6. Court reserve right to reject the quotation of any/all bidder/s without assigning any reason.